

F. No. J-11017/5/2024-Judicial (1)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi
Dated the 6th March 2024

ORDER

The President is pleased to engage following Advocates, as mentioned in the Tables below, for conducting Central Government litigations before the High Court of Jammu & Kashmir, Jammu Wing and Srinagar Wing, as the case may be, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

HIGH COURT OF JAMMU & KASHMIR, JAMMU WING

Senior Panel Counsel			
Sl. No.	Name of Counsel	Contact Details	Enrolment No.
1.	Prem Singh	Sunail Tehsil, Akhnoor, District Jammu, Mob: 9419217967 Email: pspawar97@gmail.com	2098/2000
Central Government Counsel			
2.	Anishwar Chatterji Koul	97 JMC, Talab Tillo Bohri, Jammu. Mob: 9906068008 Email: anishwar1234@icloud.com	JK/131/2022
3.	Mohd. Rayaz	R/o Bathindi Jammu. Mob: 9419192846	JK/349/2016
4.	Vipul Kishore Sharma	VPO Kishanpur, Tehsil Dansal, District, Jammu. Mob: 9419121423 Email: vipulkishore007@gmail.com	JK/108/2021

K. Gaurav
06.03.24


Shastri Bhawan
6/3/24

HIGH COURT OF JAMMU & KASHMIR, KASHMIR WING

Central Government Counsel			
Sl. No.	Name of Counsel	Contact Details	Enrolment No.
1.	Vikas Malik	3 rd Floor, The Resident Hotel, Sonawar, Srinagar, Jammu & Kashmir. Mob: 9711050507 Email: solicitor.malikvikas@gmail.com	D/1168/2014
2.	Faizan Ahmad Ganie	Govt. Housing Colony, Khnabal, Anantnag, Jammu & Kashmir- 192101 Mob: 9469991777 Email: psychesfaizan@gmail.com	JK/214/2019

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions on panel counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading "Circulars pertaining to litigations".

3. Hindi version of this order will follow.


(Jaspal Singh Dhanju)
Deputy Legal Adviser (Judicial)

Copy (through email) to:

1. PS to MoS(I/C) L&J.
2. PSO to Law Secretary/Additional Secretaries in the Main Secretariat of Department of Legal Affairs.
3. The Dy. SGIs for J&K High Court at Jammu and at Srinagar.
4. The Registrar General of High Court, J&K at Jammu and at Srinagar.
5. All the Panel Counsels as mentioned herein above.
6. Hindi Unit, Department of Legal Affairs, New Delhi.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocate for UoI' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.


(Kumar Gaurva)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in